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CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Review Application No. 75 of 2002

In

Original Application No.555 of 1999 C.W.  
Original Application No.556 of 1999

Allahabad this the 10th day of October, 2002

Hon'ble Maj Gen K.K. Srivastava, Member (A)  
Hon'ble Mr. A.K. Bhatnagar, Member (J)

Ambrish Nandan S/o Om Prakash Agnihotri, R/o  
Village Hatha Raghunathpur Post Srinagar, District  
Aligarh.

(Applicant in O.A.555/99)

Girraj Kishore S/o Kusal Pal Singh, R/o Village  
Jagdeopur Post Office Hasyan, District Aligarh.

(Applicant in O.A.No.556/99)

By Advocate Shri O.P. Gupta

Versus

1. Union of India through Ministry of Post,  
Government of India, New Delhi.
2. Sr.Superintendent of Post Offices, Jhansi.
3. Secretary U.P. Board of Education, Meerut.

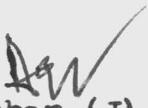
( Respondents in both the O.As )

O R D E R

By Hon'ble Maj Gen K.K. Srivastava, Member (A)

This review application has been filed  
for review of the order dated 04.06.2002 passed in  
O.A.No.555/99 and O.A.No.556/99. By this review  
application, the applicants are now seeking that

we should re-assess our own observations, which according to them resulted in erroneous conclusion and miscarriage of justice. On perusal of the Judgment, it is clear that there is no error apparent on record and there is no new fact that has been brought out which was not considered by us. The attempt of revision in the case is to seek amendment of the order by way of an appeal. A review application is not remedy for this. If they are aggrieved by the order, the right course for them would be to go in appeal against our order. From the above consideration, we dismiss the review petition with cost on the parties

  
Member (J)

  
Member (A)

/M.M./